

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2020
TO BE ANSWERED ON 05.05.2016

ACTIVITIES UNDER MGNREGS

2020. SHRI PREM SINGH CHANDUMAJRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to give priority to renovation and restoration of water bodies by repairing ponds, stepwells, lakes and wells in rural areas under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether the Government has set any targets to increase water storage capacity in the country with the help of MGNREGA; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) & (b): Yes, Madam. As per Para 4 of Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 the renovation of traditional water bodies including desilting of irrigation tanks and other water bodies, are permitted under MGNREGA and are being carried out on priority under MGNREGA.

(c)&(d): Yes, Madam. In the current financial year, 2016-17, a target of constructing 8,82,325 Farm Ponds under MGNREGA has been kept. State/ UT wise details of the targets of constructing Farm Ponds are given in the **Annexure**.

In addition to above, following water related works are permitted under MGNREGA and being taken up:

**Category: A: PUBLIC WORKS RELATING TO NATURAL RESOURCES
MANAGEMENT**

- (i) Water conservation and water harvesting structures
- (ii) Watershed management works resulting in a comprehensive treatment of a watershed;
- (iii) Micro and minor irrigation works and creation, renovation and maintenance of irrigation canals and drains;

Category B: COMMUNITY ASSETS OR INDIVIDUAL ASSETS:

- (i) Improving productivity of lands by providing suitable infrastructure for irrigation including dug wells, farm ponds and other water harvesting structures;

Annexure referred to in reply to part (c)&(b) of Lok Sabha Unstarred Question No. 2020 dated 05. 05.2016.

No.	State	No of Farm Pond
1	2	3
1	ANDAMAN AND NICOBAR	307
2	ANDHRA PRADESH	250000
3	ARUNACHAL PRADESH	1108
4	ASSAM	13239
5	BIHAR	15000
6	CHHATTISGARH	55000
9	GOA	25
10	GUJARAT	27516
11	HARYANA	61
12	HIMACHAL PRADESH	10361
13	JAMMU AND KASHMIR	1885
14	JHARKHAND	128132
15	KARNATAKA	111340
16	KERALA	5000
17	MADHYA PRADESH	50000
18	MAHARASHTRA	1000
19	MANIPUR	2724
20	MEGHALAYA	300
21	MIZORAM	2131
22	NAGALAND	603
23	ODISHA	20340
24	PUDUCHERRY	5
25	PUNJAB	1581
26	RAJASTHAN	25000
27	TAMIL NADU	17500
28	TELANGANA	25000
29	TRIPURA	18700
30	UTTAR PRADESH	5705
31	UTTARAKHAND	3814
32	WEST BENGAL	88948
	Total	882325

